

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No. 122/NCLT/AHM/2017 c.w. CA(CAA) No. 91/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

Name of the Company:

Idea Cellular Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Mihir Joshi
Sandeep Singhi
Pranjal Buch
Pariai ai Parsin; Shah

for Singhill Co.

Senior Advocate)
Advocate y Petitioner

Reshirtig M. Amin

Standing Consel. Jessandut

Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch with Learned Advocate Ms. Parini Shah present for Petitioner. Learned Advocate Mr. Kshitij Amin present for Regional Director.

Heard arguments of Learned Counsel for petitioners and learned Counsel for Regional Director.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 22nd day of December, 2017.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL